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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH - II
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ~~AT~~ on 27/01/2020 AT. 3.00 p.m.

PRESENT: SHRI R. VARADHARAJAN, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBAER	**: MA/1328/2019 in MA/1102/2019**
PETITION NUMBER	**: IBA/243/2019**
NAME OF THE PETITIONER(S)	**: R.RAGHAVENDRAN (THIRU AROORAN SUGARS PVT LTD)**
NAME OF THE RESPONDENT(S)	**: CZARNIKOW GROUP LTD**
UNDER SECTION	**: SEC 25(2) (b) OF IBC**

S.No.	NAME (IN CAPITAL)	DESIGNATION / REPRESENTATION BY WHOM	SIGNATURE
	Mohammed Umar. K for B. Dhanaraj	Counsel for Applicant	[signature]
	Adesh Arts Amogh CA AZB.	Counsel for Proposed Respondent.	[signature]

ORDER

At request of the Learned Counsels for the parties, post the matter on **20.02.2020**.

SD
[S. VIJAYARAGHAVAN]
Member (Technical)

SD
[R. VARADHARAJAN]
Member (Judicial)

sr